

Name of the Corporate Debtor: AVIOM India Housing Finance Private Limited; Date of Commencement of CIRP: 01-01-1970; List of Creditors as on: 31-07-2025; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	66	15470971061	60	13626604676	99.84	0	721346904	1123019481	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	487	7665003	427	4987501	0.04	0	657931	2019571	NA
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	91	26232738	73	17395139	0.13	0	1660605	7176994	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	155980975.4	0	0	0.00	0	155980975.4	0	NA
Total		645	15660849777.4	560	13648987316	100.00	0	879646415.4	1132216046	